

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 161/2019

**In the matter of:**

Residents of Harijan Basti

...Applicant

Versus

Govt. of NCT of Delhi & Others

...Respondents

**NDOH 30.07.2019**

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Filed by:

Sh. Satender Kumar, Env. Engineer  
(Delhi Pollution Control Committee)

Respondent

New Delhi:  
Dated: 22.07.2019

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 161/2019

In the matter of :

Residents of Harijan Basti .....Petitioner

Vs

Govt. of NCT of Delhi .....Respondent

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE**

**MOST RESPECTFULLY SHOWETH**

1. That This Hon'ble Tribunal vide its order dated 15.04.2019 was pleased to pass the following directions:

*"Allegation in this letter, polluting industries operating in residential area at Harijan Basti, New Rohtak Road, New Delhi – 110040.*

*"Let the Delhi Pollution Control Committee (DPCC) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report within two months by email at ngt.filing@gmail.com."*

*"List for further consideration on 30.07.2019."*

2. That it is most respectfully submitted that above mentioned order was received in DPCC only on 29.05.2019.

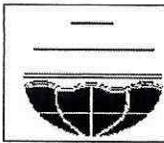


3. That in pursuance and compliance of the order passed by this Hon'ble Tribunal dated 15.04.2019, a team of officials of DPCC, SDM & TPDDL inspected the alleged 08 units in Harijan Basti, Anand Parbat, Delhi-05 on 14.06.2019. During Inspection it was observed that out of 08 premises 04 premises were being used for residential purpose and no industrial activity carried out by the occupants.
4. That as per local enquiry and during the inspection that the site of one of the unit out of the remaining 04 units belongs to Railways Department and had been illegally encroached.
5. That the encroachment was removed by the Railways Department and no Industrial Activity observed during inspection. Copies of Inspection Reports dated 14.06.2019 are annexed as **Annexure-A (COLLY)**.
6. That in remaining three (03) sites, industrial activity was observed and the detail are as follows :
  - (i) M/s Azad (Prop.), 18/24B, Gali No.4, Near Railway Line, Anand Parbat Indl. Area, Delhi-05 –  
Activity - Electroplating
  - (ii) M/s Meghnath (Prop.), 18/24B, Gali No.4, Near Railway Line, Anand Parbat Indl. Area, Delhi-05 ,  
Activity - Electroplating
  - (iii) M/s Bobby (Prop.), 18/24B, Gali No.4, Near Railway Line, Anand Parbat Indl. Area, Delhi-05  
Activity – Electroplating



7. That all such illegal units has been sealed on the spot on 14.6.2019. Copies of Sealing Memo dated 14.06.2019 are annexed as **Annexure-B (COLLY)**.
8. That Environmental Compensation Rs. 23,75,000/- (Rs. Twenty Three Lacs Seventy Five Thousand Only) each has also been imposed on these three units on 05.07.2019 as per policy of DPCC.
9. That recovery certificate has been issued on 05.07.2019 to the Sub-Divisional Magistrate (Kotwali) to recover the amount of Environmental Compensation as arrears of land revenue.
10. In view of the above detailed action taken as above, the present Petition may please be disposed.

  
(SATENDER KUMAR)  
ENV. ENGINEER (CMC-V)



### Inspection Report

Unique Computer Generated Id.....

- |  |   |   |
|--|---|---|
| 1. Name & Address of the Unit                                  | : | M/s <u>Vinod Mahajan</u><br><u>H.No. 2/121, Harijan Basti,</u><br><u>Anand Parbat, Delhi - 05</u> |
| 2. Owner/ Partner's Name & Contact Details(Phone & E-mail)     | : | <u>Mr. Vinod Mahajan (9811170238)</u>   |
| 3. Date of Inspection  | : | <u>14.06.2019</u>   |
| 4. Time of inspection<br>Start of Inspection                   | : | <u>6:59 PM</u>  |
| End of Inspection  | : | <u>7:15 PM</u>  |
| 5. Name & Designation of the Persons contacted at the industry | : | .....   |
| 6. Kind of Industry  | : | .....   |
| 7. Product & Capacity  | : | .....   |
| 8. Main Raw Materials  | : | .....   |
| 9. Water Polluting   | : | Yes/No                      ETP Installed : Yes/No  |
| 10. Air Pollution  | : | Yes/No                      ECS Installed : Yes/No  |
| 11. Details of Stack Height (Furnace/Boilers/Others)           | : | (Above G.L.)..... (Above R.L.).....   |
| 12. Type of Fuel Used  | : | .....   |
| 13. A. Source of Water Supply                                  | : | DJB/NDMC/DSIIDC/Borewell/Tankers/Others   |
| B. Effluent Discharge  | : | (a) Domestic/ Trade Effluent  |
|  | : | (b) Unit connected to Conveyance System: Yes/No   |
|  | : | (c) Discharging into.....   |
| 14. Status of Consent {If Any}                                 | : | .....   |
| 15. D.G. Set(s) {if Any}                                       | : | No....Capacity.....KVA. Acoustic: Yes/No  |
|  | : | Stack Height.....(Above G.L.).....(Above RL)  |
| 16. Plot Area  | : | .....   |
| 17. Labour   | : | .....   |
| 18. Machinery  | : | .....   |

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19. Detail of Power Connection : .....
20. Whether Unit found in Operation : Yes/No
21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
22. Whether Generating Hazardous Waste : Yes/No
23. Details about Hazardous Waste :
- (a) Status of Authorization {if any} : .....
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules :
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

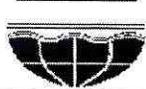
Remarks (if Any)

1. No Industrial Activity is carried out at the premises. Premises is used only for office-cum-residential purposes.

*M. S. Rawal*  
14/6/2019  
M. S. Rawal  
EE, DPCC

*Himanshu Sharma*  
14.06.2019  
Himanshu Sharma  
(TE, DPCC)

Signatures, Name & Designation of inspecting officials



### Inspection Report

Unique Computer Generated Id.....

- |     |   |   |   |
|-----|---|---|---|
| 1.  | Name & Address of the Unit                                  | : | M/s <u>Rajesh (Kalwa)</u><br><u>H. No. 2/50, Hasijan Basti</u><br><u>Amand Pasbat, Delhi - 05</u> |
| 2.  | Owner/ Partner's Name & Contact Details(Phone & E-mail)     | : | <u>Mr. Rajesh (Kalwa) (9818658896)</u>  |
| 3.  | Date of Inspection  | : | <u>14.06.2019</u>   |
| 4.  | Time of inspection<br>Start of Inspection                   | : | <u>6:38 PM</u>  |
|     | End of Inspection   | : | <u>6:51 PM</u>  |
| 5.  | Name & Designation of the Persons contacted at the industry | : | .....   |
| 6.  | Kind of Industry  | : | .....   |
| 7.  | Product & Capacity  | : | .....   |
| 8.  | Main Raw Materials  | : | .....   |
| 9.  | Water Polluting   | : | Yes/No                      ETP Installed : Yes/No  |
| 10. | Air Pollution   | : | Yes/No                      ECS Installed : Yes/No  |
| 11. | Details of Stack Height (Furnace/Boilers/Others)            | : | (Above G.L.)..... (Above R.L.).....   |
| 12. | Type of Fuel Used   | : | .....   |
| 13. | A. Source of Water Supply                                   | : | DJB/NDMC/DSIIDC/Borewell/Tankers/Others   |
|     | B. Effluent Discharge                                       | : | (a) Domestic/ Trade Effluent  |
|     |   | : | (b) Unit connected to Conveyance System: Yes/No   |
|     |   | : | (c) Discharging into.....   |
| 14. | Status of Consent {If Any}                                  | : | .....   |
| 15. | D.G. Set(s) {if Any}  | : | No....Capacity.....KVA. Acoustic: Yes/No  |
|     |   | : | Stack Height.....(Above G.L.).....(Above RL)  |
| 16. | Plot Area   | : | .....   |
| 17. | Labour  | : | .....   |
| 18. | Machinery   | : | .....   |

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19. Detail of Power Connection : .....
20. Whether Unit found in Operation : Yes/No
21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
22. Whether Generating Hazardous Waste : Yes/No
23. Details about Hazardous Waste :
- (a) Status of Authorization {if any} : .....
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules :
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

Remarks (if Any)

1. No Industrial Activity is carried out.
2. Premises is being used for residential purposes.

*M. S. Rawal*  
14/6/2019  
M. S. Rawal  
EE, DPCC

*Himanshu Sharma*  
14.06.2019  
Himanshu Sharma  
(TE, DPCC)

Signatures, Name & Designation of inspecting officials



### Inspection Report

Unique Computer Generated Id.....

- |  |   |  |
|--|---|--|
| 1. Name & Address of the Unit                                  | : | M/s <u>Ajay Sharma</u><br><u>H.No. 2/16, Harijan Basti, Anand Parbat, Delhi - 05</u> |
| 2. Owner/ Partner's Name & Contact Details(Phone & E-mail)     | : | <u>Mr. Ajay Sharma (9350106809)</u>  |
| 3. Date of Inspection  | : | <u>14.06.2019</u>  |
| 4. Time of inspection<br>Start of Inspection                   | : | <u>6:05 PM</u>   |
| End of Inspection  | : | <u>6:18 PM</u>   |
| 5. Name & Designation of the Persons contacted at the industry | : | .....  |
| 6. Kind of Industry  | : | .....  |
| 7. Product & Capacity  | : | .....  |
| 8. Main Raw Materials  | : | .....  |
| 9. Water Polluting   | : | Yes/No                      ETP Installed : Yes/No                                   |
| 10. Air Pollution  | : | Yes/No                      ECS Installed : Yes/No                                   |
| 11. Details of Stack Height (Furnace/Boilers/Others)           | : | (Above G.L.)..... (Above R.L.).....  |
| 12. Type of Fuel Used  | : | .....  |
| 13. A. Source of Water Supply                                  | : | DJB/NDMC/DSIIDC/Borewell/Tankers/Others  |
| B. Effluent Discharge  | : | (a) Domestic/ Trade Effluent   |
|  | : | (b) Unit connected to Conveyance System: Yes/No                                      |
|  | : | (c) Discharging into.....  |
| 14. Status of Consent {if Any}                                 | : | .....  |
| 15. D.G. Set(s) {if Any}                                       | : | No....Capacity.....KVA. Acoustic: Yes/No   |
|  | : | Stack Height.....(Above G.L.).....(Above RL)   |
| 16. Plot Area  | : | .....  |
| 17. Labour   | : | .....  |
| 18. Machinery  | : | .....  |

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- 19. Detail of Power Connection : .....
- 20. Whether Unit found in Operation : Yes/No
- 21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
- 22. Whether Generating Hazardous Waste : Yes/No
- 23. Details about Hazardous Waste :
  - (a) Status of Authorization {if any} : .....
  - (b) Display Board Provided : Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
  - (d) Whether container marked with specified label : Yes/No
  - (e) Whether container stored kept in an isolated area : Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
  - (g) Whether date on which storage began indicated on each container : Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules :
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
  - (k) Quantity (Ton/Annum) :

Remarks (if Any)

- 1. No Industrial Activity is carried out.
- 2. Premises is being used for residential purposes.

*M. S. Rawal*  
14/6/2019  
EE, DPCC

*Himanshu Sharma*  
14.06.2019  
(TE, DPCC)  
Himanshu Sharma

Signatures, Name & Designation of inspecting officials



### Inspection Report

Unique Computer Generated Id.....

1. Name & Address of the Unit : M/s Sukhwant Singh  
H.No. 2/17, Hasujan Basti,  
Anand Parbat, Delhi - 05
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Mr. Sukhwant Singh (9312227389)
3. Date of Inspection : 14.06.2019
4. Time of inspection  
Start of Inspection : 6:18 PM  
End of Inspection : 6:30 PM
5. Name & Designation of the Persons contacted at the industry : .....
6. Kind of Industry : .....
7. Product & Capacity : .....
8. Main Raw Materials : .....
9. Water Polluting : Yes/No      ETP Installed : Yes/No
10. Air Pollution : Yes/No      ECS Installed : Yes/No
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used : .....
13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others  
B. Effluent Discharge : (a) Domestic/ Trade Effluent  
(b) Unit connected to Conveyance System: Yes/No  
(c) Discharging into.....
14. Status of Consent {If Any} : .....
15. D.G. Set(s) {if Any} : No....Capacity.....KVA. Acoustic: Yes/No  
Stack Height.....(Above G.L.).....(Above RL)
16. Plot Area : .....
17. Labour : .....
18. Machinery : .....

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- 19. Detail of Power Connection : .....
- 20. Whether Unit found in Operation : Yes/No
- 21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
- 22. Whether Generating Hazardous Waste : Yes/No
- 23. Details about Hazardous Waste :

  - (a) Status of Authorization {if any} : .....
  - (b) Display Board Provided : Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
  - (d) Whether container marked with specified label : Yes/No
  - (e) Whether container stored kept in an isolated area : Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
  - (g) Whether date on which storage began indicated on each container : Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules :
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
  - (k) Quantity (Ton/Annum) :

Remarks (if Any)

1. Unit found sealed during Inspection and lying sealed, since November, 2018 as informed by local people.

*M.S. Rawal*  
14/6/2019  
EE, DPCC

*Himanshu*  
14.06.2019  
(TE, DPCC) Himanshu Sharma

Signatures, Name & Designation of inspecting officials



### Inspection Report

Unique Computer Generated Id.....

- |     |   |   |  |
|-----|---|---|--|
| 1.  | Name & Address of the Unit<br>Plot No. 46 Suresh<br>Plot No. 47 Ram Lochan<br>Plot No. 48 Raju & Pappu<br>(Raju (M) 8587837203) | : | M/s <u>Suresh, Ram Lochan, Raju &amp; Pappu</u><br><u>Plot No. 46, 47 &amp; 48, Near Railway</u><br><u>Line, Anand Parbat Indl. Area, Delhi-05</u> |
| 2.  | Owner/ Partner's Name & Contact<br>Details(Phone & E-mail)  | : | .....  |
| 3.  | Date of Inspection  | : | <u>14.06.2019</u>  |
| 4.  | Time of inspection<br>Start of Inspection   | : | <u>3:55 PM</u>   |
|     | End of Inspection   | : | <u>4:15 PM</u>   |
| 5.  | Name & Designation of the Persons<br>contacted at the industry  | : | .....  |
| 6.  | Kind of Industry  | : | .....  |
| 7.  | Product & Capacity  | : | .....  |
| 8.  | Main Raw Materials  | : | .....  |
| 9.  | Water Polluting   | : | Yes/No                      ETP Installed : Yes/No   |
| 10. | Air Pollution   | : | Yes/No                      ECS Installed : Yes/No   |
| 11. | Details of Stack Height<br>(Furnace/Boilers/Others)   | : | (Above G.L.)..... (Above R.L.).....  |
| 12. | Type of Fuel Used   | : | .....  |
| 13. | A. Source of Water Supply   | : | DJB/NDMC/DSIIDC/Borewell/Tankers/Others  |
|     | B. Effluent Discharge   | : | (a) Domestic/ Trade Effluent   |
|     |   | : | (b) Unit connected to Conveyance System: Yes/No  |
|     |   | : | (c) Discharging into.....  |
| 14. | Status of Consent {if Any}  | : | .....  |
| 15. | D.G. Set(s) {if Any}  | : | No....Capacity.....KVA. Acoustic: Yes/No   |
|     |   | : | Stack Height.....(Above G.L.).....(Above RL)   |
| 16. | Plot Area   | : | .....  |
| 17. | Labour  | : | .....  |
| 18. | Machinery   | : | .....  |

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19. Detail of Power Connection : .....
20. Whether Unit found in Operation : Yes/No
21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
22. Whether Generating Hazardous Waste : Yes/No
23. Details about Hazardous Waste :
- (a) Status of Authorization {if any} : .....
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules :
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

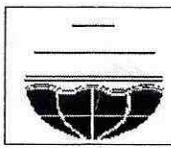
Remarks (if Any)

1. It is gathered from local enquiry that the sites in question belongs to Railways Department and was encroached illegally earlier. The encroachment was removed by the Railways Department and no Industrial activity is carried out.

*M. S. Rawat*  
14/6/2019  
EE, DPCC

*Himanshu Sharma*  
14.06.2019  
Himanshu Sharma  
(TE, DPCC)

Signatures, Name & Designation of inspecting officials



**Inspection Report**

Unique Computer Generated Id.....

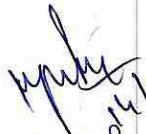
- 1. Name & Address of the Unit : M/s ... <sup>prop./</sup> Azad (Owner Electroplating Unit)  
18/24B, Gali No. 4, Near Railway line,  
Anand Parbat Indl. Area, Delhi-05
- 2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Mr. Azad
- 3. Date of Inspection : 14.06.2019
- 4. Time of inspection Start of Inspection : 5:30 PM
- End of Inspection : 6:00 PM
- 5. Name & Designation of the Persons contacted at the industry : Mr. Azad
- 6. Kind of Industry : Electroplating
- 7. Product & Capacity : Phosphating of Diesel Rings (60 Pcs/Day)
- 8. Main Raw Materials : Acids, Phosphate, Caustic Soda
- 9. Water Polluting :  Yes/ No ETP Installed :  Yes/ No
- 10. Air Pollution :  Yes/ No ECS Installed :  Yes/ No
- 11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)...  ... (Above R.L.)...  ...
- 12. Type of Fuel Used : Coal, Wood, Jute Bags
- 13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others
- B. Effluent Discharge : (a) Domestic/ Trade Effluent   
(b) Unit connected to Conveyance System: Yes/ No  
(c) Discharging into... Open
- 14. Status of Consent {If Any} : -
- 15. D.G. Set(s) {if Any} : No.  Capacity...  ...KVA. Acoustic: Yes/ No  
Stack Height...  ... (Above G.L.)...  ... (Above RL)
- 16. Plot Area (Encroachment of Public land) : Approx. 12 ft. X 3 ft. (36 ft<sup>2</sup>)
- 17. Labour : 4
- 18. Machinery : Small Furnace - 02 Nos. (open) for heating purposes only

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- 19. Detail of Power Connection : ..... N/A .....
- 20. Whether Unit found in Operation :  Yes/No
- 21. Status of Registration under Plastic Waste Management Rules, 2016 : ..... N/A .....
- 22. Whether Generating Hazardous Waste :  Yes/No
- 23. Details about Hazardous Waste :
  - (a) Status of Authorization {if any} : ..... No .....
  - (b) Display Board Provided :  Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container :  Yes/No
  - (d) Whether container marked with specified label :  Yes/No
  - (e) Whether container stored kept in an isolated area :  Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area :  Yes/No
  - (g) Whether date on which storage began indicated on each container :  Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 :  Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules : Acid Residue
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
  - (k) Quantity (Ton/Annum) :

Remarks (if Any)

1. Unit found operational & engaged in the activity of electroplating work.
2. Two furnaces were found operational at the time of Inspection.
3. Acids and Caustic Soda, Phosphate were used for washing of Oilseals (Rings).
4. There is no electricity supply to the Industrial Units. The same was confirmed by the TPDDL Officials during Joint Visit.
5. Unit was sealed on the spot by SDM Team.

  
 M.S. Rawal  
 EE, DPCC  
 Signatures, Name & Designation of inspecting officials

  
 14.06.2019  
 (TE, CMC-II)  
 DPCC

Signatures, Name & Designation of inspecting officials



### Inspection Report

Unique Computer Generated Id.....

1. Name & Address of the Unit : M/s Meghnath (Prop./ Owner Electroplating) Unit  
18/24B, Gali No. 4, Near Railway Line,  
Anand Parbat Industrial Area, Delhi - 05
  
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Sh. Meghnath
  
3. Date of Inspection : 14.06.2019
  
4. Time of inspection : 4:30 PM  
 Start of Inspection :  
 End of Inspection : 5:00 PM
  
5. Name & Designation of the Persons contacted at the industry : Sh. Meghnath (7836017395)
  
6. Kind of Industry : Electroplating
  
7. Product & Capacity : Phosphating of Oil seal Rings (50 Pcs. Day)
  
8. Main Raw Materials : Phosphate, Acids
  
9. Water Polluting :  Yes/No      ETP Installed :  Yes/No
  
10. Air Pollution :  Yes/No      ECS Installed :  Yes/No
  
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)........ (Above R.L.)........
  
12. Type of Fuel Used : Coal, Wood, Jute Bags
  
13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others  
 B. Effluent Discharge : (a) Domestic/ Trade Effluent   
 (b) Unit connected to Conveyance System: Yes/No  
 (c) Discharging into... Open.....
  
14. Status of Consent {If Any} : -
  
15. D.G. Set(s) {if Any} : No  Capacity... ...KVA. Acoustic: Yes/No  
 Stack Height... ... (Above G.L.)... ... (Above RL)
  
16. Plot Area (Encroachment of Public Land) : Approx. 12 ft. x 3 ft. (36 ft.<sup>2</sup>)
  
17. Labour : 4
  
18. Machinery : Small Furnace - 02 Nos. (open) for Heating purposes only

19. Detail of Power Connection : N/A
20. Whether Unit found in Operation : Yes/No ✓
21. Status of Registration under Plastic Waste Management Rules, 2016 : N/A
22. Whether Generating Hazardous Waste : Yes/No ✓
23. Details about Hazardous Waste :
- (a) Status of Authorization {if any} : No
- (b) Display Board Provided : Yes/No ✓
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No ✓
- (d) Whether container marked with specified label : Yes/No ✓
- (e) Whether container stored kept in an isolated area : Yes/No ✓
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No ✓
- (g) Whether date on which storage began indicated on each container : Yes/No ✓
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No ✓
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules : Acid Residue
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

Remarks (if Any)

1. Unit found operational & engaged in the activity of electroplating work.
2. Two furnaces were found in operation at the time of inspection.
3. Acids & Phosphate were used for washing of Oilseals (Rings).
4. There is no electricity supply to the Industrial units. The same was confirmed by the TPDDL Officials during joint visit.
5. Unit was sealed on the spot by SDM Team.

मि.एस. रावल  
7836017395

M.S. Rawal  
EE, DPCC  
14/6/19

14.06.2019  
(TE, CMC-V)  
DPCC

Signatures, Name & Designation of inspecting officials



### Inspection Report

Unique Computer Generated Id.....

1. Name & Address of the Unit : M/s <sup>prop./</sup> Bobby (Owner Electroplating) Unit  
18/24B, Gali No. 4, Near Railway  
Line, Anand Parbat Indl. Area, Delhi-05
2. Owner/ Partner's Name & Contact  
Details(Phone & E-mail) : Mr. Bobby
3. Date of Inspection : 14.06.2019
4. Time of inspection  
Start of Inspection : 5:00 PM  
End of Inspection : 5:30 PM
5. Name & Designation of the Persons  
contacted at the industry : Sh. Bobby (7838777768)
6. Kind of Industry : Electroplating
7. Product & Capacity : Phosphating of Oilseal Rings (60 Pes./Day)
8. Main Raw Materials : Phosphate, Acids
9. Water Polluting : Yes/No  No ETP Installed : Yes/No  No
10. Air Pollution : Yes/No  No ECS Installed : Yes/No  No
11. Details of Stack Height  
(Furnace/Boilers/Others) : (Above G.L.)...X... (Above R.L.)...X...
12. Type of Fuel Used : Coal, Wood, Jute Bags
13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others  
B. Effluent Discharge : (a) Domestic/ Trade Effluent  Yes  
(b) Unit connected to Conveyance System: Yes/No  Yes  
(c) Discharging into..... Open
14. Status of Consent {If Any} : -
15. D.G. Set(s) {if Any} : No  Capacity...X...KVA. Acoustic: Yes/No
16. Plot Area (Encroachment of  
Public Land) : Stack Height...X...(Above G.L)...X...(Above RL)  
Approx. 12 ft. X 3 ft. (36 ft.<sup>2</sup>) Open Area + 8 ft. X 8 ft.  
Approx. (64 ft.<sup>2</sup>)
17. Labour : 3 Enclosed Area (Shop)
18. Machinery : Small Furnace - 02 Nos. (open) for Heating purposes only

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- 19. Detail of Power Connection : ..... N/A .....
- 20. Whether Unit found in Operation :  Yes/No
- 21. Status of Registration under Plastic Waste Management Rules, 2016 : ..... N/A .....
- 22. Whether Generating Hazardous Waste :  Yes/No
- 23. Details about Hazardous Waste :
  - (a) Status of Authorization {if any} : ..... No .....
  - (b) Display Board Provided :  Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container :  Yes/No
  - (d) Whether container marked with specified label :  Yes/No
  - (e) Whether container stored kept in an isolated area :  Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area :  Yes/No
  - (g) Whether date on which storage began indicated on each container :  Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 :  Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules : Acid Residue
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
  - (k) Quantity (Ton/Annum) :

Remarks (if Any)

1. Unit found operational & engaged in the activity of electroplating work.
2. Two furnaces were found in operation at the time of inspection.
3. Acids & Phosphate were used for washing of Oilseals (Rings).
4. There is no electricity supply to the Industrial units. The same was confirmed by the TPDDL Officials during joint visit.
5. Unit was sealed on the spot by SDM Team.

Bobby  
78 32777 768

M. S. Rawat  
EE, DPCC  
14/6/19

Shanku  
14.06.2019  
(TE, UMC-II)  
DPCC

Signatures, Name & Designation of inspecting officials

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Annexure-B (copy)



GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KOTWALI)  
14-DARYA GANJ, NEW DELHI-110002.

No.F.SDM/KOT/DPCC/2019/63

Dated:- 14/6/2019

SEALING MEMO

Whereas Hon'ble NGT vide its order dated 15-04-2019 in OA No.161/2019 in the matter of Residents of Harijan Basti Vs Govt. of NCT of Delhi has ordered for action against the polluting industries operating in non-conforming area.

Whereas the undersigned in the capacity of Sub-Divisional Magistrate / Executive Magistrate (Kotwali) along with the DPCC Officials has inspected the complained area and found running of Highly Polluting Unit/Factory at 18/24 B, Harijan Basti, Gate No-4, Sarai Khwilla, Delhi - 110025

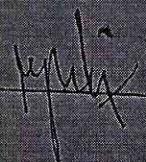
As the alleged unit at above mentioned address found operating illegally in non-conforming area and therefore, unit is hereby sealed on urgent basis in view of Hon'ble NGT said order and under the provisions of pollution control laws with the direction to not to open the seal without prior approval of Competent Authority.

The owner Sh. Azad shall be liable for penal action under the provision of above mentioned Acts and laws, if violate the above said directions and temper the seals made today.

 14/6/2019

(GAURAV SAINI)  
SUB-DIVISIONAL MAGISTRATE  
SUB-DIVISION: KOTWALI

GAURAV SAINI  
Kotwali  
Sub Divisional Magistrate  
Kotwali Sub Division  
(District Central)

Signature of DPCC Officials 

MD. AZAD 7678298231

R/o - 6/11 D, Harijan Basti New Delhi - 05



GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KOTWALI)  
14-DARYA GANJ, NEW DELHI-110002.

No.F.SDM/KOT/DPCC/2019/NGT/05

Dated:- 14/6/2019

**SEALING MEMO**

Whereas Hon'ble NGT vide its order dated 15-04-2019 in OA No.161/2019 in the matter of Residents of Harijan Basti V/s Govt. of NCT of Delhi has ordered for action against the polluting industries operating in non-conforming area.

Whereas the undersigned in the capacity of Sub-Divisional Magistrate / Executive Magistrate (Kotwali) along with the DPCC Officials has inspected the complained area and found running of Highly Polluting Unit/Factory at 18/24-B, Harijan Basti, Cell No-9, Sarai Rohilla  
N.D-05

As the alleged unit at above mentioned address found operating illegally in non-conforming area and therefore, unit is hereby sealed on urgent basis in view of Hon'ble NGT said order and under the provisions of pollution control laws with the direction to not to open the seal without prior approval of Competent Authority.

The owner Sh. Moghnath shall be liable for penal action under the provision of above mentioned Acts and laws, if violate the above said directions and temper the seals made today.

  
14/6/2019

(GAURAV SAINI)  
SUB-DIVISIONAL MAGISTRATE  
SUB-DIVISION: KOTWALI

Signature of DPCC Officials

  
Mrs. Rawal  
EB, DPCC

फिस्ट ऑफिस

7836017395

At 2/10, Harijan Basti, Sarai Rohilla, Delhi-05

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GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KOTWALI)  
14-DARYA GANJ, NEW DELHI-110002.

No.F.SDM/KOT/DPCC/2019/ NKT/01

Dated:- 14/6/2019

SEALING MEMO

Whereas Hon'ble NGT vide its order dated 15-04-2019 in OA No.161/2019 in the matter of Residents of Harijan Basti V/s Govt. of NCT of Delhi has ordered for action against the polluting industries operating in non-conforming area.

Whereas the undersigned in the capacity of Sub-Divisional Magistrate / Executive Magistrate (Kotwali) along with the DPCC Officials has inspected the complained area and found running of Highly Polluting Unit/Factory at 18/2 4B, Harijan Basti, Gate No. 4, Sarai Rohilla, N.D.

As the alleged unit at above mentioned address found operating illegally in non-conforming area and therefore, unit is hereby sealed on urgent basis in view of Hon'ble NGT said order and under the provisions of pollution control laws with the direction to not to open the seal without prior approval of Competent Authority.

The owner Sh. Bobby shall be liable for penal action under the provision of above mentioned Acts and laws, if violate the above said directions and temper the seals made today.

[Signature] 14/6/2019

(GAURAV SAINI)  
SUB-DIVISIONAL MAGISTRATE  
SUB-DIVISIONAL MAGISTRATE  
KOTWALI  
Sub Divisional Magistrate  
Kotwali Sub Division  
(District Central)

Signature of DPCC Officials

[Signature]  
(M S Kumar)  
EE, DPCC

Bobby  
7817